

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2280

TO BE ANSWERED ON FRIDAY, 28 JULY, 2017

SHRAVANA 06, 1939 (SAKA)

Economic Offenders

2280. Adv. Chintaman Navasha Wanaga:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to bring back absconding economic offenders taking shelter / residing / settled in other countries particularly in United Kingdom (UK);
- (b) if so, the details thereof along with number of economic offenders in various countries particularly in UK; and
- (c) the steps taken by the Government to extradite such economic offenders from other countries particularly from UK?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) Information is being collected and shall be laid on the Table of the House.

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